

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA No. 410 of 2013
In
DFR -2259 of 2013

Dated : 3rd January, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Transmission Corporation of Andhra Pradesh & Ors. Appellant(s)

Versus

Andhra Pradesh Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K.Ganesan
Ms. Swapna Seshadri
Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Ms. Poorva Saigal
Ms. Anushree

ORDER

IA No. 410 of 2013
(Appl. for condonation of delay)

This is an Application to condone the delay of 7 days in filing the Appeal as against the Order dated 12.08.2013.

We have heard the learned counsel for both the parties. Since there is sufficient cause to condone the delay, the delay is condoned. The Application is disposed of.

The Registry is directed to number the Appeal and post for Admission on **08.01.2014.**

(Rakesh Nath)
Technical Member
ts/ak

(Justice M. Karpaga Vinayagam)
Chairperson